

air space by Chinese aircraft, have taken place recently; and

(b) whether the details would be laid on the Table?

The Minister of Defence (Shri Krishna Menon): (a) and (b). No. intrusion into Indian airspace by Chinese aircraft has been reported since Starred Question No. 36 was answered in this House on the 15th March 1962.

Shri Bhakt Darshan: May I know if this non-violation by Chinese' planes means effective vigilance by our Air Force or does it signify any change in the policy of the Chinese Government itself?

Shri Krishna Menon: The question is of a factual character, whether there have been violations.

Mr. Speaker: The hon. Member may draw his own conclusions.

Shri Hem Barua: May I know whether the attention of Government has been drawn to a counter-allegation made by China that our aircraft are indulging in reconnaissance and harassment flights on the troops of China stationed on the border and often beyond the frontier?

Mr. Speaker: The question is whether the Chinese have committed any further violation, and the hon. Member is asking whether the Chinese say that we have committed violations.

Shri Hem Barua: May I submit that this is a related matter in view of the fact that they are levelling a counter-allegation against us?

Mr. Speaker: My only difficulty is that there would be many matters related but they might be remaining at a little distance from those that we want to be answered here in reply to a specific question. We have to take only those matters in a particular question which are very closely related; otherwise, if the relations were to be extended, there would be no end to it.

Shri Hem Barua: May I very humbly submit—I am in your hands—that

this is a matter which is inextricably related to it? May I humbly ask whether we would not make a difference between a matter related and a matter which is inextricably related?

Mr. Speaker: Has he any other question to put? —Shri Hari Vishnu Kamath.

Shri Hari Vishnu Kamath: With regard to these air violations, is it a fact that China has recently proposed to Government a new plan for joint vigilance in the air space over the border? If so, what are its details and what is Government's reaction thereto?

Shri Krishan Menon: It is entirely a different question.

Mr. Speaker: Yes, that is not related to this question.

Shri M. R. Krishna: May I know whether it is a fact that radar-controlled anti-aircraft guns are not a proper check to jet planes?

Shri Krishna Menon: I regret I am unable to disclose what is the capacity of our air defences.

Shri Nath Pai: Have we any capacity at all?

Mr. Speaker: The question was whether they are competent to check that or not. Can that much be answered?

Mr. Krishna Menon: How can I say what is the adequacy of our defences or what is their potential?

Sale of Prize Bonds

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*200. { **Shri Raghunath Singh:**
Shri Subodh Hansda:
Shri Shree Narayan Das:
Shri Basappa:
Shri Anjanappa:
Shri Mohan Swarup:

Will the Minister of Finance be pleased to state:

(a) whether the sale of prize bonds will be discontinued from July, 1962; and

(b) if so, the reasons for taking such a decision?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) and (b). No, Sir. It is not Government's intention to discontinue the Prize Bond Scheme. What has been decided is that the Prize Bonds which are repayable on 1st April, 1965, should not be on sale after June 1962, and should be replaced by a fresh issue repayable after the end of the Third Plan.

श्री रघुनाथ सिंह: मैं जानना चाहता हूँ कि प्राइज बांड्स की अब तक कितनी सेल हुई है और कितने प्राइजिज ऐसे हैं जिन को अब तक लोगों ने नहीं लिया है ?

श्रीमती तारकेश्वरी सिन्हा : १९६०-६१ में करीब १५.७५ करोड़ रुपये के प्राइज बांड बिके हैं और १९६१-६२ में करीब ३.१३ करोड़ के बिके हैं। मेरे पास वे सारे आंकड़े नहीं हैं कि कितने प्राइजिज लिये नहीं गये हैं। पर करीब ४० से ५० प्रतिशत तक इनाम लोग ले रहे हैं।

Shri Vidya Charan Shukla: May I know the reason why there has been such a steep drop in the sale of prize bonds in the current year as compared to last year?

Shrimati Tarkeshwari Sinha: There are many reasons. One of them probably is that the novelty of the scheme has gone out. The second is probably the inclusion of unsold bonds in the list of prizes. There are various other reasons which we need not go into during Question Hour.

Shri Subodh Hansda: May I know whether it is not a fact that the sale of prize bonds has gone down precisely because of the fact that in the last two entries most of the prizes have gone to unclaimed numbers?

Shrimati Tarkeshwari Sinha: I have already answered it. Some of the bonds which are scheduled for

sale are not sold and prizes which accrue to them, as also prizes which accrue to bonds sold during the period of two months preceding a draw are not eligible for being drawn. (That is the reason why some of the prizes go back. This does not mean that the prizes eligible are not awarded and justice is not done to the people who are really eligible for the prizes under the draw.

Shri Ramanathan Chettiar: Is it a fact that the prize bonds are not as popular as Government expected them to be?

Shrimati Tarkeshwari Sinha: We initiated the scheme with the hope that the prize bonds would be popular, but we see the sales have fallen and therefore one of the reasons for these prize bonds being discontinued is this that we are thinking of taking more steps to make the prize bonds which will be issued in future more attractive.

Some Hon. Members rose—

Mr. Speaker: I find that every time a supplementary question is put, fresh Members and a larger number are getting up.

Shri S. M. Banerjee: That is the interest they are taking.

Mr. Speaker: That is the interest, of course, but that creates difficulty for me. If they rise at the first stage, I can take note.

Shri S. M. Banerjee: After one month everybody will go.

Mr. Speaker: I am glad there is greater enthusiasm among new Members, but I have also to accommodate as many as I can.

Shri S. M. Banerjee: Is it within the knowledge of the hon. Deputy Minister as to which numbers are going to get prizes next time?

Mr. Speaker: Order, order. Next question.